

DISTRICT AND SESSIONS COURT, DAMAN

No. 02/2021.

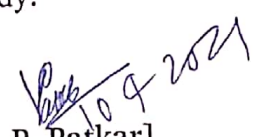
Date : 10/04/2021

Read : Hon'ble Bombay High Court Letter No. RG/1611/33/2021
dated 9th April, 2021.

OFFICE ORDER

In view of above letter, Hon'ble Bombay High Court has been pleased to declare 12th April 2021 as holiday for the subordinate courts in Judicial District Daman so as to take precautionary measures and to break chain of corona virus. Therefore, I the undersigned in view of directions of Hon'ble Bombay High Court is declared holiday on 12th April 2021 in Judicial District Daman and so all the courts functioning in Judicial District Daman shall remain closed on 12th April, 2021. Instead of 12th April, 2021, 12th June, 2021 will be working day.

This order and above mentioned letter of Hon'ble Bombay High Court shall publish on Notice Board and Website of the Court as well as display near entrance gate of the Court for information and necessary action for everybody.


[V. P. Patkar]

Principal District & Sessions Judge,
Daman

Copy forwarded w. cs. to:

- 01] The Principal District & Sessions Judge, Diu.
- 02] The Principal District & Sessions Judge, Silvassa.
- 03] The District & Sessions Judge-I, Palghar, Dist - Thane.
- 04] The Civil Judge (SD) & C.J.M., Daman.
- 05] The Civil Judge (JD) & Judicial Magistrate (F.C.), Daman
- 06] The President/Secretary, Daman Bar Association
- 07] The Public Prosecutor, Daman
- 08] The Govt. Pleader, Daman
- 09] The Superintendent of Police, Daman.
- 10] The Asstt. Public Prosecutor, Daman
- 11] The SHO of all Police Stations, Daman
- 12] The Jail Superintendent, Sub Jail, Daman.
- 13] All The Heads of Offices Daman.
- 14] All The Other Concerned.